

to say whether this mutant culture is the earliest in the world.

Deployment of Agricultural Scientists in Tribal areas.

502. SHRI RABI RAY : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether any decision has recently been taken by Government requiring every scientist in the Agricultural Research Service to work in tribal areas ;

(b) if so, what are the details thereof; and

(c) by when the decision is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION : (SHRI SHAH NAWAZ KHAN) : (a) to (c) In order to provide adequate attention to the problems of backward and neglected areas as well as to equip scientists with an understanding of the agricultural realities in their totality, the I.C.A.R. propose to make it obligatory for members of the Agricultural Research Service of the Council to work in at least one such region for a "minimum" period. With a view to implementing this policy, a Committee has recently been appointed under the Chairmanship of one of the Deputy Director Generals of the Council to recommend :

(a) the criteria to be adopted for determining an area as backward/tribal/neglected area for the purpose of [posting of ICAR scientists, and

(b) the service conditions and other facilities/concessions including monetary compensation to be granted to such scientists.

The Committee have already met once and are expected to give their report shortly. On receipt of their report, necessary action will be taken to introduce a system for deputing Agricultural Scientists to work in tribal areas.

Growth of Fishing Industry

503. SHRI LAKSHMANA MAHAPATRO : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the steps Government are taking for the growth of the fishing industry in the country; and

(b) the names of the ports that are being developed for the purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION : (SHRI PRABHUDAS PATEL) : (a) The steps being taken to develop fishing include development of inland water areas and stocking with fingerlings of fast growing species on the inland side; introduction of fishing boats, diversification of fishing methods, financing of fishery projects, construction of fishing harbours and exploration of resources on the marine side, training of personnel, facilities for processing, marketing and transport, etc.

(b) The ports being developed for providing landing and berthing facilities for fishing crafts include Roychowk, Visakhapatnam, Madras, Cochin, Honnavar, Malpe, Mallapatnam, Dhamra, Uttan, Thal, Karanja, Datiwara, Mulgaon Koliwada, Kodiakarai and Port Blair.

Sterilization operations in Delhi

504. SHRI SAT PAUL MITTAL : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) what are the number of sterilization operations sex-wise in Delhi/New Delhi by various hospitals/organisations during the last four months, monthwise ;

(b) whether it is a fact that some patients died on account of these operations; if so, what is their number, sex-wise;

(c) whether Government have given any compensation to the bereaved families; and if not, what are the reasons thereof; and

(d) what remedial measures Government have taken or propose to take to ensure adequate medical care on a large scale after the sterilization operations throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (CHAUDHARY RAM SEWAK) : (a) The number of sterilization

operations done in the Union Territory of Delhi month-wise and sex-wise during the last four months are as follows :—

Month	Male	Female	Total
January, 76 .	720	2023	2743
February, 76 .	984	2646	3630
March, 76 .	2921	3097	6018
April, 1976 .	6698	2271	8969
	11323	10037	21360

(b) No death has been reported due to sterilization done during the last 4 months.

(c) Question does not arise.

(d) Instructions have been issued for the regular follow up of all sterilization cases. Facilities have also been provided for giving completely free treatment to the cases, who develop any complications.

Demolition of Hutments of Lawyers in Tis Hazari Courts

505. SHRI BANARSI DAS : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is fact that many hutments belonging to lawyers have recently been demolished within the court premises in Delhi;

(b) whether it is a fact that many lawyers were arrested when they objected to the demolition; and

(c) if so, what action Government have taken against the erring officials?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHU RAMAIAH) : (a) It is correct that certain unauthorised chambers constructed by the lawyers in Tis Hazari Courts premises were demolished on 28th and 31st March, 1976.

(b) No, Sir.

(c) Question does not arise.

Use of Inferior Quality Glass in Sub-Glasses

506. SHRI F. M. KHAN : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Governments' attention has been drawn by the National Society for Prevention of blindness to the use of inferior quality glass on a large scale which results in blindness; and

(b) if so, what measures Government are contemplating in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE) : (a) Yes.

(b) The Government are seized of this problem and will examine steps necessary to be taken in this regard.

Holding of Asian Games in 1978

507. SHRI F. M. KHAN : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that the Karnataka Government have made an offer for holding the 1978 Asian Games in that State; and

(b) if so, what decision the Central Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.P. YADAV) : (a) No such proposal has been received in the Ministry of Education and Social Welfare from the Karnataka State Government.

(b) Does not arise.

देश में रक्त बैंक

508. डा० राम कृपाल सिंह : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में इस समय रक्त बैंकों की कुल संख्या कितनी है और इन बैंकों द्वारा राज्यवार कितना-कितना रक्त जमा किया गया है; और

(ख) रक्त बैंकों द्वारा रोगियों को रक्त देने के सम्बन्ध में क्या नियम हैं ?